

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Original Application No.30 of 2024 (SZ)
(Earlier O.A. No. 211/2022 (PB))

S. Karthik,
Kancheepuram District.

...Applicant.

-Vs-

Tamil Nadu Pollution Control Board,
Through its Member Secretary,
Chennai and Ors.

...Respondents

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**Advocate
Thiru.S. Sai Sathya Jith,
Advocate, Chennai.**

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE, CHENNAI**

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-Vs-

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REPORT FILED ON BEHALF OF THE 1ST RESPONDENT
- TAMIL NADU POLLUTION CONTROL BOARD

I, K.Nalini, Daughter of Thiru.K.Krishnasamy, Hindu, aged about 59 years having office at No.76, Mount Salai, Guindy, Chennai 600 032, do hereby solemnly affirm and sincerely state as follows:

1. I am the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai and I am authorized to file this report on behalf of the 1st respondent and as such I am well acquainted with the facts of the case from the office records.
2. It is submitted that the application has been filed by the applicant before the Hon'ble NGT, (PB) in OA No. 211 of 2022 against the state of Tamil Nadu and others regarding illegal dumping of Municipal solid waste on the Metro Water land adjacent to his residential apartment TuliveDakshine emanates obnoxious odour and causes health hazard.
3. It is submitted that on 22.4.2022, the Hon'ble National Green Tribunal (PB), New Delhi had constituted a joint committee in O.A.No.211 of 2022 and the order inter alia as follows:

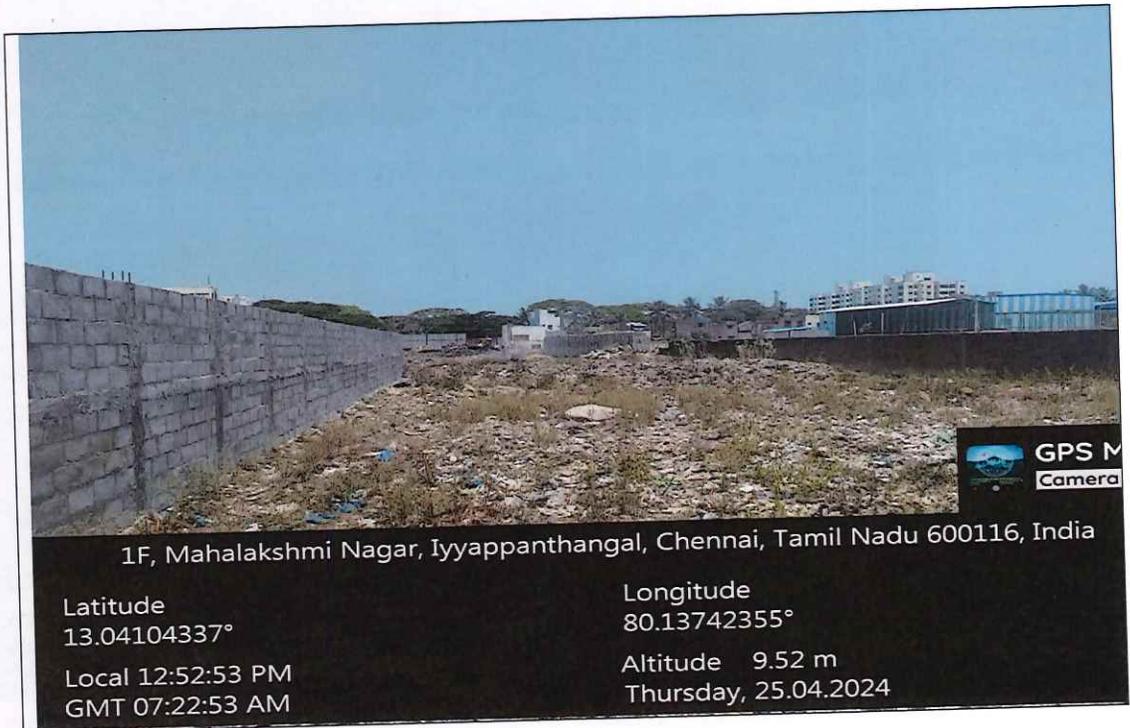

JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

- a. *“We constitute a Joint Committee of the State PCB, Municipal Commissioner, Kancheepuram, and District Magistrate, Kancheepuram and direct the Joint Committee to meet within four weeks and undertake site visits, look into the grievances of the applicant and take requisite action as mandated by the Solid Waste Management Rules 2016 and other Rules as applicable by following due process of law. The State PCB will be the Nodal agency for coordination and compliance. Factual and action taken report may be furnished within three months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF. List the matter for further consideration on 15/07/2022”*
4. It is submitted that in order to comply the said NGT (PB) order, joint committee comprising with the District Collector, Kancheepuram, BDO, Kundrathur Panchayat and DEE, TNPCB, Sriperumbudur was inspected the said area on 28.12.2022 and the report has filed on 2.2.2023 before the Hon'ble NGT (PB), New Delhi.
5. It is submitted that the Hon'ble NGT (PB), New Delhi in its order dated on 21.08.2023 has transferred the OA No. 211 of 2022 to NGT (SZ), Chennai for further proceedings.
6. It is submitted that the OA was renumbered as OA No.30 of 2024. On 9.2.2024, the OA has come up before the Hon'ble NGT, (SZ), Chennai and notice were issued to the respondents.
7. It is submitted that the said site was inspected by the Assistant Engineer of Tamil Nadu Pollution Control Board, Sriperumbudur on 25.04.2024 and the following observations are submitted as follows:
- a. Iyyapanthangal Village Panchayat comes under the jurisdiction of Kundradhur Panchayat Union, Kancheepuram District having the administrative area extent of 13.88.50 Hectares. It is located adjacent to the area of Chennai Corporation.
- b. Iyyapanthangal Village Panchayat comprises 15 wards, 448 streets having population of around 23,808 as per the 2011 Census.

JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
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- c. It was reported that, about 12.5 Tons per day of solid waste is being generated from the Iyyappangal Village Panchayat and the same is being collected door to door through 18 nos. of Pull Carts, 10 Nos. of Tri E-Cart and 3Nos of Tractors with trailer.
- d. The solid waste generated from the Iyyappanthangal Village Panchayat is being collected and dumped on the open ground located at Ponniamma Koil Street Near Graveyard.
- e. The said solid waste dumping site is located at A.N. Elumalai Salai, Iyyappanthangal Village, Kundrathur Taluk, Kancheepuram District surrounded by vacant land in the Eastern side, Residences in Western side, vacant land in the Northern side and Tulive Dakshin Apartment in the Southern side.
- f. The Iyyappangal Village Panchayat has stopped dumping Municipal Solid Waste in the alleged Metro Water land located very adjacent to the Tulive Dakshin Apartment and no new dumping is being carried out by the local panchayat in the said land.
8. It is submitted that the Photographs taken during the time of inspection is submitted below.



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 JOINT CHIEF ENVIRONMENTAL ENGINEER
 TAMIL NADU POLLUTION CONTROL BOARD
 No.76, MOUNT SALAI, GUINDY,
 CHENNAI-600 032.



GPS M
Camera

3/323, Mahalakshmi Nagar, Iyyappanthangal, Chennai, Tamil Nadu 600116, India

Latitude
13.04098467°

Longitude
80.13778909°

Local 12:54:00 PM
GMT 07:24:00 AM

Altitude 17 m
Thursday, 25.04.2024

Dumping of solid waste stopped adjacent to the complainant "Tulive Dakshin Apartment" in the Metro water land.



GPS M
Camera

1/542, Ponniamman Koil St, Mahalakshmi Nagar, Iyyappanthangal, Chennai, Tamil N
600077, India

Latitude
13.0407793°

Longitude
80.1389973°

Local 01:02:21 PM
GMT 07:32:21 AM

Altitude 16 m
Thursday, 25.04.2024

Present dumping of solid waste by Ayyappangal Village Panchayat at about 140 m from the Complainant Apartment

Heath
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
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For the reasons stated above, it is therefore prayed that this Hon'ble Tribunal (SZ), may be pleased to pass such order or other orders as this Hon'ble Tribunal may deem fit and necessary in the circumstances of the case and thus render justice.


JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
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VERIFICATION

I, K.Nalini, Daughter of Thiru.K.Krishnasamy, Hindu, aged about 59 years having office at No.76, Mount Salai, Guindy, Chennai 600 032, do hereby verify that the contents of above report are true to the best of my knowledge through records.


JOINT CHIEF ENVIRONMENTAL ENGINEER
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**REPORT FILED ON BEHALF OF
THE FIRST RESPONDENT –
TAMIL NADU POLLUTION
CONTROL BOARD**

**Advocate for Respondent: TNPCB
Thiru.S. Sai Sathya Jith,
Advocate, Chennai.**

Date: 05.08.2024.

Date of hearing on: 05.08.2024